

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date of Decision: 12.04.2019**

**Misc. Application No. 198 of 2019**  
**In**  
**Appeal No. 434 of 2018**

BSE Limited  
Phiroze Jeejeebhoy Towers,  
Dalal Street,  
Mumbai- 400 001

...Applicant  
(Original Respondent No.1)

**In the matter of**

1. Bharat Dahanukar  
21, Khushnuma Apartments,  
29 M L Dahanukar Marg,  
Mumbai- 400 026
  2. Vishwajit Dahanukar  
21, Khushnuma Apartments,  
29 M L Dahanukar Marg,  
Mumbai- 400 026
- ...Appellants

Versus

1. BSE Limited  
Phiroze Jeejeebhoy Towers,  
Dalal Street,  
Mumbai- 400 001
  2. Good Value Marketing Company Limited  
3<sup>rd</sup> Floor, Industrial Assurance Building,  
Churchgate,  
Mumbai- 400 020, Maharashtra
- ...Respondents

Mr. Tomu Francis, Advocate i/b Khaitan & Co. for Applicant/  
Original Respondent No. 1

Ms. H. V. Tamanna, Advocate with Ms. Nirali Mehta, PCS i/b  
Mindspright Legal for Respondents/ Original Appellants.

CORAM: Justice Tarun Agarwala, Presiding Officer  
Dr. C.K.G. Nair, Member  
Justice M. T. Joshi, Judicial Member

Per: Justice Tarun Agarwala (Oral)

1. This matter is not on Board today. A mention was made by the learned counsel for the Applicant/ Original Respondent No. 1.

2. Application is rejected.

Sd/-  
Justice Tarun Agarwala  
Presiding Officer

Sd/-  
Dr. C.K.G. Nair  
Member

Sd/-  
Justice M. T. Joshi  
Judicial Member